

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Lucknow this the 22nd day of April, 96.

O.A. no. 560/92

HON. MR. V.K. SETH, MEMBER(A)

HON. MR. D.C. VERMA, MEMBER(J)

Gur Charan Singh Saluja aged about 36 years, son of Sri Santosh Singh Saluja R/o MM D-1 179 LDA colony, Kanpur Road, Lucknow.

Applicant.

By Advocate None.

versus

1. Union of India through the Secretary Railway Board, Rail Bhawan, New Delhi.
2. The Divisional Personnel officer, Divisional Officer Northern Railway Lucknow.
3. The Divisional Railway Manager, Northern Railway Divisional office, Lucknow.

Respondents.

By Advocate None.

O R D E R (ORAL)

HON. MR. V.K. SETH, MEMBER(A)

Vide this O.A. the applicant had sought directions to the opposite parties to declare the result of the applicant of the written test and to permit him to appear in the interview and give appointment to him if he is declared as passed. The applicant had applied for the post of (DSL) Fitter in the grade of Rs950-1500 (RPS) under D.R.M. Northern Railway Lucknow. A written examination for the same was held on 20.10.91. The applicant was aggrieved as in the result declared his name had not figured. As his efforts to ascertain reasons failed, he came with